GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3900 ANSWERED ON:12.08.2015 Facilities to KVs/JNVs Employees Mahato Shri Bidyut Baran

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the employees of Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) are getting similar pay and other facilities;

(b) if not, the reasons therefor;

(c) whether the Government is considering the demands of the employees of Jawahar Navodaya Vidyalayas for pension etc.; and (d) if not, the reasons therefor and if so, the time by when these demands are likely to be considered?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b) The Central Civil Services (Revised Pay) Rules, 2008 are applicable for the employees of Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs). As regards other facilities, these are also based on the recommendations of the 6th Central Pay Commission, as accepted by the Government of India. KVS employees who joined upto 31.12.2003 are covered under CCS (Pension Rules), 1972 and those who joined on or after 01.01.2004 are covered under the New Pension Scheme (NPS). In the JNVs, which are residential in nature, the teaching staff are sanctioned special allowance @ 10% of pay band and grade pay w.e.f. 01.09.2008. The teaching staff of JNVs are also entitled to free residential accommodation as available at site.

The employees of Navodaya Vidyalaya Samiti (NVS) joining on or after 01.04.2009 are covered under the New Pension Scheme (NPS). Those employees who had joined NVS on regular basis before 01.04.2009 are entitled to benefits of Contributory Provident Fund (CPF) / New Pension Scheme (NPS) having regard to the options exercised by them.

(c) No such proposal is under consideration at present.

(d) The NVS employees are already covered under CPF/NPS as per the option exercised by them.